



File No. 25/02/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL


छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 3rd July 2023

ADVISORY

Subject: Regarding Go Air Ticket Holder-Refund Claims.

1. It has come to our notice that a large number of passengers are sending email requests/phone calls for refund of booked/cancelled tickets in the case relating to GoAir [CP No (IB)-264(PB)/2023].
2. Kind attention of passengers is invited to the following: -
 - a. NCLT has appointed a Resolution Professional (RP) in the said matter. The address and contact details of the RP are as follows:

Mr. Shailendra Ajmera
Resolution Professional
Go Airlines (India) Limited
Kaledonia, 19 Sahar Road MHADA Colony,
Vijay Nagar, Andheri East,
Mumbai, Maharashtra 400069
Email: gofirstcirp@gmail.com
 - b. Passengers are advised to make a claim before the RP as per law.
 - c. The guidelines for filing the claim may be seen at https://docs.google.com/document/d/15M6-oBZoH828q0QH-pkeWi85YBP4u-vmhXk1pHdd-_k/edit?pli=1
3. It is requested that all the requests/claims for refund or any other related issues may be sent to the RP mentioned above as per the provisions of IBC Code 2016. Kindly refrain from sending emails/phone calls to NCLT officials for refund of booked/cancelled tickets.
4. All emails are responded as above and treated as closed.
5. This issues with the approval of Competent Authority.


(Ravinder Bedi)
Registrar

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.